

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.12.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 2 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s:

K V DHANANJAY & SUDHARSAN SURESH  
*Sudharsan*

ADVOCATE FOR RESPONDENT/s:

MURALI A & ABHIJIT ATUR  
9663309317

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**ORDER**

Heard Shri K. V. Dhananjay along with Shri Sudharsan Suresh, learned Counsel for the Petitioner and Shri Murali A along with Shri Abhijit Atur, learned Counsel for the Respondent. Post the case on **06.01.2020**.

*Shri*

**MEMBER (T)**

*Shri*

**MEMBER (J)**

Shruthi

**Verified**

*Shruthi*  
**Court Officer**